



**Government of Jammu and Kashmir**  
Department of Law, Justice and Parliamentary Affairs  
(Legislation Section) **Civil Secretariat**  
Jammu/ **Srinagar**

**Notification**  
**Srinagar, the 04<sup>th</sup> September, 2018**

SRO 369 .— In exercise of the powers conferred under clause (b) of sub-section (2) of section 3 of the Jammu and Kashmir Legal Services Authorities Act, 1997 and in supersession of Notification SRO 91 of 2018 dated 15<sup>th</sup> February, 2018, the Government, in consultation with the Hon'ble Chief Justice of the High Court of Jammu and Kashmir, hereby nominate Hon'ble Mr. Justice Alok Aradhe, Judge of the High Court as Executive Chairman of the State Legal Services Authority constituted vide Notification SRO 68 of 1998 dated 18<sup>th</sup> February, 1998.

The nomination shall be for a period of three years from the date of issuance of this Notification.

By order of the Government of Jammu and Kashmir.

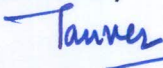
Sd/-  
**(Achal Sethi)**  
**Secretary to Government (In-charge)**

No. LD(Leg) 2003/63  
Copy to the:-

Dated. 04-09-2018

1. Financial Commissioner, Housing and Urban Development Department.
2. Principal Secretary to the Hon'ble Governor, J&K Srinagar.
3. All Principal Secretaries/ Commissioner/ Secretaries to Government.
4. Accountant General, J&K, Jammu/ Srinagar.
5. Registrar General, J&K High Court, Srinagar.
6. Principal Secretary to the Lord Chief Justice, High Court of J&K, Srinagar.
7. Member- Secretary, State Legal Services Authority, J&K Srinagar.
8. Director Information, J&K, Srinagar.
9. Private Secretary to the Hon'ble Mr. Justice Alok Aradhe, Judge, High Court of J&K.
10. Private Secretary to the Hon'ble Advisor (V) for information of the Hon'ble Advisor.
11. Private Secretary to the Chief Secretary for information of the Chief Secretary.
12. Private Secretary to the Learned Advocate General, J&K for information of the Ld. Advocate General.
13. General Manager, Government Press, Srinagar for publication in an extraordinary issue of Government Gazette. 50 copies of the Notification may kindly be furnished to this Department within two days.
14. I/C Website, Department of Law, Justice and Parliamentary Affairs.
15. SRO Section, Law Department.
16. Concerned file.

  
**(Ashish Gupta)**  
**Deputy Legal Remembrancer,**

  
24.09.18